

Information Centres at Universities

***1098. Shri Sanganna:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is any proposal under contemplation of Government to set up information centres at the residential Universities to explain the significance of the Second Five Year Plan; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Estimates of expenditure for purchasing basic literature on the plan and general books on economic development for the establishment of Information Centres at the residential Universities are being worked out in consultation with the Planning Commission.

Fallow Land in the Panagar Base Area

***1100. Shri K. K. Das:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that vast areas of good cultivable paddy lands are lying fallow in the Panagar Base Area in West Bengal;

(b) if so, whether Government have made any enquiry to find out the total area of such lands and the possibility of giving these lands to the landless peasants of the locality on any arrangement considered suitable by Government;

(c) whether it is a fact that a few years ago these cultivable paddy lands were given on lease for cultivation; and

(d) if so, the reasons why this was discontinued and the amount of rent received annually from such lessee?

The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-rao Gaekwad): (a) Yes, Sir.

(b) to (d). Yes. An area of 569.17 acres of cultivable lands was leased out by auction for 5 years upto 1955 on an annual rent of Rs. 970. It was decided in consultation with the Government of West Bengal that this land should not be leased out any more because of the difficulties generally experienced in getting back the lands temporarily leased out, when required subsequently for Army use.

Territorial Council

***1106. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) the reasons for not calling the members of the Territorial Council of the Union Territories of Tripura and Manipur so far; and

(b) the approximate date and time when the Territorial Council of the Union territories of Tripura and Manipur would be called for its maiden session?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) It was considered desirable that the Territorial Councils of the three Union territories of Himachal Pradesh, Manipur and Tripura should be constituted simultaneously. As elections to the Himachal Pradesh Territorial Council were completed only on July 1, 1957, and as some preliminaries were to be completed before the Territorial Councils could be constituted, it was not possible to constitute these Councils prior to 15th August, 1957.

(b) The first meeting of the Territorial Council of Tripura was held on August 15, 1957. The Territorial Council of Manipur has also been constituted with effect from August 15, 1957 and will meet on 2nd September, 1957.

Scheduled Castes

***1107. Shri Ayyakannu:** Will the Minister of Home Affairs be pleased to state whether in view of the fact that sufficient number of Scheduled Castes have passed the Special I.A.S. examination, the reserved quota of